

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/51(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SAI PRASAD CONSTRUCTION CO. (IN KIND ENGINEERING LIMITED) VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances via video conference/physically

Ms. Urmila Chakraborty, Adv.] For the Petitioner
Ms. Madhujā Barman, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy
(Court Officer)**